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## Chhattisgarh Private Universities (Establishment And Operation) (Amendment) Act, 2010

#### 10 of 2010

[17 May 2010]

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# Chhattisgarh Private Universities (Establishment And Operation) (Amendment) Act, 2010

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An Act further to amend the Chhattisgarh Private Universities (Establishment and Operation) Act, 2005. Be it enacted by the Chhattisgarh Legislature in the Sixty-first year of the Republic of India, as follows:-- Published in the Chhattisgarh Rajpatra (Asadharan) dated 17-5-2010 Page 290(1).

### 1. Short Title, Extent And Commencement :-

- (1) This Act may be called the Chhattisgarh Private Universities (Establishment and Operation) (Amendment) Act, 2010.
- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall come into force on the date of its publication in the Official Gazette.

### 2. Amendment Of Section 9 :-

After sub-section (1) of Section 9 of the Chhattisgarh Private Universities (establishment and Operation) Act, 2005 (No. 13 of 2005), the following proviso shall be inserted, namely:--

"Provided that after the establishment of the University any new teaching programme may be introduced with the prior approval of the State Government.".